

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:77
ANSWERED ON:22.02.2013
SHOME COMMITTEE REPORT
Rajesh Shri M. B.;Sugavanam Shri E.G.

Will the Minister of FINANCE be pleased to state:

- (a) whether the Shome Committee on General Anti-Avoidance Rule (GAAR) and retro-tax laws has submitted its report to the Government;
- (b) if yes, the present status of implementation of its recommendations;
- (c) whether the Government is considering to abolish capital gains tax altogether;
- (d) if so, the details thereof and the reasons therefor; and
- (e) the estimated revenue loss due to the abolition of capital gains tax?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE: (SHRI S.S. PALANIMANICKAM)

(a) Yes Madam.

(b) The Government has considered the recommendations of the Committee on GAAR. Major recommendations of the Committee have been accepted by the Government with some modification. The implementation would be done through required legislative changes in due course.

The recommendations of the Committee on retro-tax laws are under examination by the Central Government.

(c) For the year 2013-14 the Budgetary exercise is under progress. Government's response in this regard shall be reflected in the form of Finance Bill, 2013.

(d) and (e) Does not arise in view of (c) above.